## Research and development in food processing sector

2322. SHRI K.C. RAMAMURTHY: Will the Minister of FOOD PROCESSING INDUSTRIES be pleased to state:

- (a) the reasons that funds allocated for research and development in food processing sector has come down from ₹ 10.5 crore in 2012-13 to ₹ 5.8 crore in 2016-17;
- (b) the status of implementation of research and development in this sector since April, 2017; and
  - (c) the details of targets set and achieved in this sector since 2017?

THE MINISTER OF STATE IN THE MINISTRY OF FOOD PROCESSING INDUSTRIES (SHRI RAMESWAR TELI): (a) The budget allocations are done as per the

requirement of funds for the new projects and to meet the outstanding liabilities of the projects already approved. The outstanding liabilities of projects approved by the Ministry before 2012-13 declined in subsequent years and accordingly the budget allocation for the R&D Scheme also reduced.

(b) and (c) Research and Development Scheme is now a part of Human Resource and Institutions Scheme under the umbrella scheme of the Ministry *i.e.* Pradhan Mantri Kisan SAMPADA Yojana (PMKSY). The scheme is being implemented with an allocation of ₹50 crores to meet the committed liability of on-going projects and taking up of 100 new projects till 2020. The Ministry has approved 35 new projects till the end of 2018-19 with approved grant-in-aid of ₹ 14.75 crores.

## Implementation of Rashtriya Gram Swaraj Abhiyan

- 2323. SHRI MOHD. ALI KHAN: Will the Minister of PANCHAYATI RAJ be pleased to state:
- (a) whether Government has approved Annual Action Plans under Rashtriya Gram Swaraj Abhiyan (RGSA) for all States for the year 2019-20, if so, the details thereof;
- (b) whether Government has put in place any monitoring mechanism for implementation of approved activities by the States; and
- (c) whether the funds have been released for implementation of proposed activities, if so, the details thereof, State-wise?

THE MINISTER OF PANCHAYATI RAJ (SHRI NARENDRA SINGH TOMAR): (a) and (c) Yes, Sir. The Annual Action Plans (AAP) for the year 2019-20 in respect of 33 States/Union Territories under the scheme of Rashtriya Gram Swaraj Abhiyan (RGSA) have been approved. Funds are released to the States/Union Territories on submission of utilization certificate and other requisite documents. Details of AAP approved and fund released State/Union Territory-wise during 2019-20 is given in the Statement (*See* below).

(b) The progress of implementation of RGSA scheme is reviewed through various computer applications, meetings with State Secretaries, Video Conferences and field visits by senior officers. The status of progress of implementation of scheme for the previous year is also taken into consideration by Central Empowered Committee (CEC) headed by the Secretary, Ministry of Panchayati Raj (MoPR) while approving the respective proposals of States.